

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 317 of 2018 &
IA No. 1527 of 2018**

Dated: 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**BSES Rajdhani Power Limited & Anr. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Rahul Kinra
Mr. Aditya Gupta

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.3

Mr. Ravin Dubey for R-4

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.6

Mr. Pradeep Kr. Misra
Mr. Manoj Kr. Sharma for R-23

ORDER

As agreed by learned counsel for the parties, list these matters on **27.01.2020.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk